

NOTIFICATION No.39/2013

The Government in G.O.Ms.No.431, Home (Courts.II) Department, dated 01.08.2011 have issued orders sanctioning the constitution of one Special Court to conduct exclusive trial of Land Grabbing cases at Thanjavur in Thanjavur District and one Special Court to conduct exclusive trial of Land Grabbing cases at Namakkal in Namakkal District, in the cadre of Civil Judge along with other Special Courts to conduct exclusive trial of land grabbing cases in the cadre of Civil Judge in various Districts.

I

Ms.K.R.Leela, Judicial Magistrate, Fast Track Court at Magisterial Level, Thanjavur is transferred and posted as Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing cases at Thanjavur in Thanjavur District in the said newly sanctioned Court.

II

Thiru B.Saravanan, Judicial Magistrate, Mobile Court, Namakkal is transferred and posted as Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing cases at Namakkal in Namakkal District in the said newly sanctioned Court.

HIGH COURT, MADRAS.
DATED : 05.03.2013.

Sd/ G.CHOCKALINGAM,
REGISTRAR GENERAL